NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAL BENCH, CHENNAL NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICI AL APPLICATION NUMBER : CP/20/2017 PETITION NUMBER : THEJESWAR NAME OF THE PETITIONER(S)

: SPECTRUM HI STYLE SHOPPERS PVT LTD + 4 NAME OF THE RESPONDENT(S)

: 241/242 UNDER SECTION

SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

Coursel for Patitioner 1. Deepa Mariappan

for Adv. B. Dhanaraj

2. K. Withyerondhan for Thousembak. Covensel for PC,

bound for Ro

ORDER

Counsel for petitioner present. Counsel for R1 to R3, counsel for R4 and counsel for R5 are present. Counsel for petitioner filed the revenue and expenditure statement for the month of August 2017 as per the directions of this Tribunal. He also sought further time to file rejoinder. Time extended at request with a direction to file rejoinder and furnish a copy of the same to the other side prior to the next date of hearing. Put up on 26.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)